

GOVERNMENT OF INDIA
MINISTRY OF COOPERATION

RAJYA SABHA
UNSTARRED QUESTION No. 2889
ANSWERED ON 18.03.2026

Defunct PACS in Andhra Pradesh

2889 Shri Golla Baburao:

Will the Minister of Cooperation be pleased to state:

- (a) whether it is a fact that some of the PACS have become defunct in the State of Andhra Pradesh and some of them are under liquidation;
- (b) if so, the details thereof and the reasons therefor;
- (c) what are the reasons that borrowing members within PACS have been coming down from 52,500 in 2019-20 to 49,000 in 2023-24, what is the status as of 2025-26;
- (d) whether it is also a fact that there are many PACS which still have not been computerized; and
- (e) if so, steps taken by the Ministry to make all PACS in Andhra Pradesh computer-ready?

ANSWER

THE MINISTER OF COOPERATION
(SHRI AMIT SHAH)

(a) & (b) 19 PACS have become defunct in the State of Andhra Pradesh. Out of these, liquidation orders have been issued in respect of 15 PACS and Liquidators have been appointed. Of these 15 PACS, 2 PACS have been recommended for revival. Further, action in respect of the remaining 4 defunct PACS could not be taken due to a court case.

(c) The Ministry of Cooperation does not maintain such information.

(d) & (e) The Government has launched the Central Project for Computerization of PACS, in 2022. Government of India initially approved 63,000 PACS under Project of Computerization of functional PACS with a total financial outlay of ₹2,516 Crore which has now been increased up to ₹2925.39 Crore covering 79,630 PACS which entails bringing all the functional PACS onto an ERP (Enterprise Resource Planning) based common national software, linking them with NABARD through State Cooperative Banks (StCBs) and District Central Cooperative Banks (DCCBs). In the State of Andhra Pradesh, out of total 2,037 sanctioned PACS, 2,021 PACS are onboarded on ERP software.
